

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

ORDER**No: 894 of 2022/RG/LP****Dated: 16.08.2022**

In exercise of powers vested under Chapter-XVII (Oath Commissioners) Rule 186 of the Jammu and Kashmir High Court Rules, 1999, Hon'ble the Chief Justice has been pleased to appoint below mentioned Advocates as Oath Commissioners for the **term of two years** with effect from the date of order and for the area shown against their respective names:-

S. No.	Name of the Applicant	Date of Birth	Enrollment No. & Date	Place of Practice
1	Ms. Richa Sharma, Advocate D/O Sh. Radha Krishan R/O Ward No. 12, H.No. 87, Shiv Nagar (Purana Pind), Tehsil R.S. Pura, District Jammu	29.01.1989	JK-104/2018 Dt.27.02.2018	Munsiff Court Complex R.S.Pura
2	Mr. Raj Kumar Kaith, Advocate S/O Sh. Rachpal Ram R/O H.No.15, Lane No.6, Near KC Law College, Udheywala, Jammu.	15.02.1994	JK-770/2018 Dt.29.12.2018	District Court Complex Jammu
3	Ms. Nayeema Akhter, Advocate D/O Gulam Nabi Ganai R/O Salamabad Dachina Boniyar, Tehsil Boniyar, District Baramulla.	11.04.1991	JK-566/2018 Dt.10.10.2018	Munsiff Court Boniyar
4	Mr. Manhor Singh, Advocate S/O Sh.Chamail Singh R/O Village Swari, Tehsil Kotranka,Bakori District Rajouri A/P Village Rathana, Tehsil R.S.Pura, District Jammu.	18.06.1994	JK-485/2019 Dt.18.10.2019	District Court Complex Jammu
5	Mr. Kumar Harshvijay Singh, Advocate S/O Lt. Prem Singh R/O Muthalal Alinbass, Tehsil Pogal Paristan (Ukhral), District Ramban	26.07.1995	JK-666/2019 Dt.31.10.2019	District Court Complex Ramban
6	Ms. Malvika Uppal, Advocate D/O Sh. Nordosh Uppal R/O E-29 Dashmesh Nagar, Digiana, Jammu	01.03.1994	JK-69/2019 Dt.18.03.2019	District Court Complex Jammu
7	Mr. Zahoor Ahmad Malik, Advocate S/O Late Sh. Nazeer Ahmad Malik R/O Sonapah, tehsil Beerwah, District Budgam.	05.03.1988	JK-683/2017 Dt.28.11.2017	Addl. Mobile Magistrate Court Beerwah
8	Mr. Ashiq Ali, Advocate S/O Sh.Mohd Hussain R/O Chumikchan, Kargil	15.04.1989	JK-329/2018 Dt 14.06.2018	Munsiff Sankoo
9	Mr. Ajay Sharma, Advocate S/O Sh. Hans Raj R/O Village Marta Bassi, Khue Morh, Tehsil Ram Nagar, District Udhmapur	23.09.1993	JK-517/2019 Dt.22.11.2019	District Court Udhampur
10	Mr. Gowhar Majeed Bhat, Advocate S/O Abdul Majeed Bhat R/O Rajpura Tehsil Zachaldara District Kupwara	11.12.1995	JK-533/2018 Dt.10.10.2018	District Court Kupwara

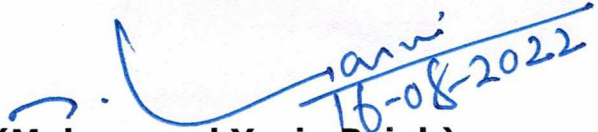
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(2)

The Oath Commissioners, so appointed shall strictly comply with the conditions laid down in the rules and maintain requisite registers and receipt books as required under Rule 190 to 195 of the said Rules.

- **The Oath Commissioners shall hold office only for the term of validity under Rule 189 of the Jammu and Kashmir High Court Rules, 1999.**
- **All Oath Commissioners shall deposit their registers and counterfoils of the receipt books as maintained by them under Rule 110 and 112 respectively after expiry of the term of their appointment with the concerned District and Sessions Judge or Registrar, High Court, as the case may be, in terms of Rule 191 (4) and 195 Chapter-XVII.**
- **Non-compliance of any of the Rules, Notifications or directions issued shall result in the termination of the appointment of defaulting Oath Commissioner without any notice to him/her under Rule 189 of the rules.**

By Order.

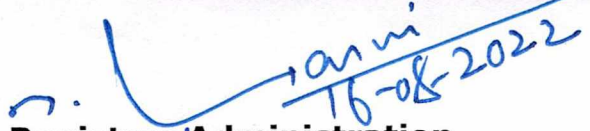

(Mohammad Yasin Beigh)
Registrar Administration

Dated: 16-8-2022

No: 26569-94/RG/LP
Copy to the: -

1. Principal Secretary to Hon'ble the Chief Justice.
 2. Secretary to Hon'ble Mr. Justice Sanjeev Kumar.
 3. Secretary to Hon'ble Mr. Justice Sanjay Dhar.
 4. Secretary to Hon'ble Mr. Justice Mohan Lal.
-for information of their Lordships.
5. Registrar Vigilance, High Court of J&K and Ladakh at Srinagar.
 6. CPC e-Courts High Court of J&K and Ladakh, Srinagar, with the request to get the same uploaded on the official website of the High Court for information of all the concerned.
 7. Principal District & Sessions Judge, Jammu/Udhampur/Ramban/Budgam/Baramulla Kupwara/Kargil.
 8. Munsiff, R.S.Pura/ Munsiff Boniyar/ Addl. Mobile Magistrate Beerwah/ Munsiff Sankoo.
 9. President J&K High Court Bar Association, Jammu/Srinagar.
 10. President District Bar Association, Udhampur/ Ramban/ Budgam/ Baramulla/ Kupwara/ Kargil.
 11. Manager, Govt. Press, Srinagar, for publication in the next issue of Govt. Gazette.
 12. Concerned Advocate Mr./Ms. _____.

..... for information and compliance.


Registrar Administration
16/8/22